

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati the 5.12.2014

No.HC.V-21/2014/ 989 /Estt. ##### In continuation of the earlier Notice No. HC.V 21/2004/263/Estt.dated 10.04.2014,further options are called for from intending Senior Judicial Assistants and Judicial Assistants for filling up of 1(one) vacant post of Protocol Officer and 1 (one) vacant post of Assistant Protocol Officer respectively in the Principal Seat of the Gauhati High Court,Guwahati.

The candidates, those who have already applied for the above posts in response to the earlier Notice No. HC.V 21/2004/263/Estt.dated 10.04.2014 ,are not required to submit option afresh.

Preference will be given to those Senior Judicial Assistant/Judicial Assistants,who have completed 5(five) years of service in the selection to the Post of Protocol Officer/ Assistant Protocol Officer respectively.

The intending candidates may submit their options in the Establishment Section during the office hours on or before 17.12.2014.

By Order

Sd/- Pranjali Das

REGISTRAR(ADMN.) I/C

Memo No.HC.V-21/2014/989A/Estt.

Dated 5.12.2014

Copy for information and necessary action to:-

1. The Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. Joint Registrar (.....), Gauhati High Court, Guwahati.
4. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
5. Sri Rajneesh Bora,OSD and PRO,Gauhati High Court,Guwahati.
6. The Asstt. Registrar (.....), Gauhati High Court, Guwahati.
7. The Secretary to Hon'ble the Chief Justice,Gauhati High Court,Guwahati.
8. The Librarian-cum- Research Officer,Gauhati High Court,Guwahati.
9. The System Analyst,Gauhati High Court,Guwahati.He is directed to upload this notice in the Gauhati High Court website immediately.
10. The Administrative Officer(Judicial)(.....), Gauhati High Court, Guwahati.He/she is directed to circulate this notice among the staff of the concerned section immediately.
11. Court Officer (I/II),Gauhati High Court,Guwahati.
12. CA to Registrar General,Gauhati High Court,Guwahati.
13. The Notice Board.
14. The Order file.

REGISTRAR(ADMN.) I/C

05/12/14